

(TRC) and Oscillation Monitoring System (OMS) for detection of track defects in addition to manual inspection. Ultrasonic Flaw Detection is also done using Single Rail Tester (SRT) and Double Rail Tester (DRT) to check internal defects in rails. Procurement of six nos. Self Propelled Ultrasonic Rail Testing (SPURT) Car for detection of internal defects in rails is also planned. Further, it has been decided to undertake trial of Ultrasonic Broken Rail Detection (UBRD) System, Rail Fracture and Intrusion Detection System using distributed optical fiber sensing and Loco-Vision Analytics and Rail Integrity Monitor system (RIM) on some stretches for detection of broken rail.

(b) Optical Fiber Cable (OFC) based rail fracture detection system is planned on trial basis on some stretches of Northeast Frontier Railway and North Central Railway.

(c) The implementation of Ultrasonic Broken Rail Detection (UBRD) System, Optical Fiber Cable (OFC) based System and Loco-Vision Analytics and Rail Integrity Monitor system (RIM) shall be decided after successful completion of trial.

Train accidents

133. SHRI NEERAJ SHEKHAR: Will the Minister of RAILWAYS be pleased to state:

(a) the details of train accidents which occurred during August to 15th December, 2017, zone-wise and month-wise;

(b) the details of persons died and injured in those accidents, accident-wise;

(c) the details of *ex-gratia* announced and paid till date, accident-wise, during August to December, 2017;

(d) the details of compensation announced and paid till date during the year 2017, accident-wise; and

(e) the details of compensation paid to accident victims/kins of victims during the years 2015 and 2016?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) There have been 30 consequential train accidents from 1st August to 30th November, 2017 in comparison to 44 train accidents in the corresponding period of the previous year. Out of these 30 accidents, 03 were collisions, 22 were derailments, 01 at Manned Level Crossing Gate and 04 accidents at Unmanned Level Crossings.

Month-wise and Zone-wise consequential accidents from 1st August to 30th November, 2017 are given below:

(i)

Month	No. of accidents
August	08
September	08
October	08
November	06
TOTAL	30

(ii)

Zonal Railways	No. of accidents
Central	3
Eastern	0
East Central	2
East Coast	2
Konkan	1
North Central	2
North Eastern	3
Northeast Frontier	1
North Western	3
Northern	9
South Central	0
South Eastern	1
South East Central	0
South Western	0
Southern	1
West Central	0
Western	2
Metro Kolkata	0
TOTAL	30

(b) Details of persons died and injured in consequential train accidents: Accident-wise (1st August, 2017 to 30th November, 2017):

Sl. No.	Date and Time	Type	Rly	Division	Train No.	Killed	Grievous Injured	Simple Injured
1.	19.08.2017 - 17:50	Derailment	Northern	Delhi	18477 (PURI-Haridwar Exp)	24	38	68
2.	20.08.2017 - 07:35	UMLC Accident	Northern	Moradabad	14010 Dn	1	0	0
3.	23.08.2017 - 02:40	Derailment	North Central	Allahabad	12225	0	19	31
4.	25.08.2017 - 09:52	Derailment	Western	Mumbai	CAD 98725 EMU	0	1	5
5.	07.09.2017 - 11:50	Derailment	Northern	Delhi	12439	0	1	0
6.	08.10.2017 - 10:15	UMLC Accident	Northern	Firozpur	74971	1	0	0
7.	25.10.2017 - 18:25	MLC Accident	Northern	Moradabad	22453 Up	1	5	3
8.	29.10.2017 - 07:20	UMLC Accident	North Western	Jodhpur	22482	1	1	1
9.	23.11.2017 - 19:30	UMLC Accident	Northern	Lucknow	64282	4	2	0
10.	24.11.2017 - 04:18	Derailment	North Central	Jhansi	12741	3	5	4

UMLC-Unmanned Level Crossing, MLC-Manned Level Crossing, EMU-Electrical Multiple Unit

(c) The details of *ex-gratia* announced and paid till date, accident-wise during August to 11th December 2017 are as follows:

Sl. No.	Subject	Date of accident	Enhanced <i>Ex-gratia</i> announced by Hon'ble Minister of Railway (in ₹)			Amount Paid till date (in ₹)
			Death	Grievous Injury	Simple Injury	
1.	Derailment of Puri-Haridwar, Kalinga Utkal Express train No. 18477 near Khatauli, Muzaffarnagar, UP/NR.	19.08.2017	3,50,000/-	50,000/-	25,000/-	₹ 1,10,50,000/-
2.	Derailment of Vasco Da Gama-Patna Express train no. 12741 at Manikpur Station/Allahabad Division/NC Railway.	24.11.2017	5,00,000/-	1,00,000/-	50,000/-	₹ 22,00,000/-

(d) Compensation for death/injury of railway passengers in train accidents as defined in Section 124 of the Railway Act, 1989, is decided by Railways Claims Tribunal (RCT) on the basis of a claim application filed before them. Railway Administration is liable to pay compensation only when a decree is awarded by Hon'ble RCT in favour of the claimant and Railways decide to implement the decree. The scale of compensation as given in Railway Accident and Untoward Incidents (Compensation) Amendment Rules, 2016 are ₹ 08 lakh for death and ₹ 64,000/- to ₹ 08 lakh for injury depending upon the gravity of injury.

The details of compensation paid accident wise in 2017 are as follows:—

Sl. No.	Accident	Date of incident	Compensation paid
1.	Derailment of Train no. 18448 (Hirakhand Express) accident at Kuneru Station/ECOR.	21.01.2017	₹ 2,18,05,468/-

Sl. No.	Accident	Date of incident	Compensation paid
2.	Derailment of train No. 12189 Mahakaushal Express between Mahoba-Kulphar Section of Jhansi Division of North Central Railway	30.03.2017	Nil
3.	Derailment of Train no. 18477 Kalinga-Utkal Express at Khatauli near Muzaffarnagar/UP/NR.	17.08.2017	₹ 10,10,000/-
4.	Derailment of Vasco Da Gama- Patna Express train no. 12741 at Manikpur Station/Allahabad Division/NC Railway.	24.11.2017	Nil

(e) The details of compensation paid to accident victims/kin of victims during the years 2015 and 2016 are as follows:

Year	Amount Paid (in Lakhs of ₹)
2015	153.36
2016	388.48

Note:-

The compensation paid in a year need not necessarily relate to the accidents/casualties in that year alone. This amount depends upon the number of cases which are finalized in a particular year irrespective of the year(s) in which the accident they pertain to, have occurred.

Building of foot overbridges of prescribed sizes

134. SHRI HARIVANSH: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Comptroller and Auditor General in 2015 had focused on railway foot overbridges and suggested for building foot overbridges of prescribed sizes to ensure passenger safety; and

(b) if so, the steps taken in this regard to avoid tragedies like that of Elphinstone?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) The Comptroller and Auditor General (C&AG)'s Report No.13 of 2016 (Railways) has mentioned regarding non-availability of covered Foot Over Bridges (FOBs) of the prescribed size at 24 railway stations. However, no suggestion for building FOBs of prescribed sizes to ensure passengers safety could be found in the report.